

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS
THURSDAY, THE 30TH DAY OF APRIL, 2020/10TH VAISAKHA, 1942**

W.P(C) TMP NO.223 OF 2020

PETITIONER:-

SREEJA KARTHIKEYAN, AGED 37,
D/O.KARTHIKEYAN, THANDASSERY HOUSE,
PETTIKKADADESOM, PALLURUTHI VILLAGE,
KOCHI TALUK, ERNAKULAM DISTRICT PRESENTLY
RESIDING AT HOUSE NO.11/98,
SNEHAPURAMCHEGALLOOR VILLAGE,
PUDUKKADPANCHAYATH, MUKUNDAPURAM TALUK,
THRISSUR DISTRICT.

BY ADV.BITTO.N.L.

RESPONDENTS:-

1. THE STATE OF KERALA,
REP. BY THE SECRETARY TO THE GOVT.,
HOME DEPARTMENT, GOVT. SECRETARIAT,
THIRUVANANTHAPURAM.
2. SUPERINTENDENT OF POLICE,
THRISSUR DISTRICT, COLLECTORATE,
AYYANTHOLE, THRISSUR P.O
3. THE SUB INSPECTOR OF POLICE,
PUDUKKADPOLICE STATION, PUDUKKAD P.O.,
THRISSUR DISTRICT.
4. SINI GEORGE, AGED 38, W/O.GEORGE,
AINIKKAL HOUSE, SNEHAPURAMCHEGALLOOR VILLAGE,
PUDUKKAD P.O., MUKUNDAPURAMTALUK,
THRISSUR DISTRICT.
5. GEORGE, AGED 38, S/O. NOT KNOWN,
AINIKKAL HOUSE, SNEHAPURAMCHEGALLOOR VILLAGE,
PUDUKKAD P.O., MUKUNDAPURAMTALUK, THRISSUR DISTRICT.

**R1-R3 BY SRI. GOVERNMENT PLEADER SRI. T.S. SYAM PRASANTH
R4-R5 BY ADV. SRI. C.A. CHACKO**

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 30.04.2020, THE
COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

~ ~ ~ ~ ~

Dated this the 30th day of April, 2020

Admit.

2. The learned Government Pleader takes notice for R1 to R3. Adv. Sri. C.A. Chacko takes notice for R4 and R5. The learned counsel for respondents 4 and 5 seeks time to get instructions also.

3. In the mean time, the third respondent shall enquire into the complaint of the petitioner and based on the records available, initiate appropriate action as required.

Post after one month.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONERS EXHIBITS:-

EXT-P1: A TRUE COPY OF THE PLAINT IN OS. 564 OF 2019 OF THE MUNSIFF COURT, IRINJALAKUDA DATED 20/5/2019

EXT-P2: A TRUE COPY OF THE STATUS OF RCP.23 OF 2019 ISSUED FROM E-COURTS DATED NIL.

EXT-P3: A TRUE COPY OF THE FIR IN CRIME NO.458 OF 2020 OF THE PUDUKKAD POLICE DATED 21/4/2020

Ext-P4: A true copy of the complaint filed petitioner dated 21/4/2020